

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 103  
CP (IB) No. 4/CB/2024

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

National Agricultural Co-operative Marketing Federation of India Ltd.      .....Applicant  
V/S  
Zenith Mining Pvt. Ltd.      .....Respondent

**Order delivered on 01/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)  
Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicant      Ms. Deepali Agarwal, Adv.

For the Respondent      :

**ORDER**

Both sides counsel present. Pleadings are complete.  
List the matter for final hearing on 02.08.2024.

Sd

**Balraj Joshi**  
**Member (Technical)**

Sd

**H.V. Subba Rao**  
**Member (Judicial)**